

**IN THE HIGH COURT OF BOMBAY AT GOA**  
**PUBLIC INTEREST LITIGATION WP NO. 15 OF 2020**

Remedios D'Cunha & Ors. ... Petitioners  
Versus  
State of Goa & Ors. ... Respondents

Mr. Nigel Da Costa Frias, Advocate for the Petitioners.

Mr. Sagar Dhargalkar, Additional Government Advocate for the Respondent Nos. 1 to 6.

Mr. V. Sardessai, Advocate for Respondent No.7.

**Coram:- M. S. SONAK &**  
**SMT. M. S. JAWALKAR, JJ.**

**Date:- 4<sup>th</sup> January, 2021**

**P.C.**

Since we have granted leave to the Petitioners to amend the petition and the learned Additional Government Advocate requires some time to respond to the amended petition, we adjourn this matter for further consideration upto 25<sup>th</sup> January, 2021.

2. Interim order which is operating till today to operate till the next date.

**SMT. M. S. JAWALKAR, J.**

**M. S. SONAK, J.**

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